

No. A-32011/ 11/ 2010-AD II
Government of India
Ministry of Corporate Affairs

New Delhi, dated 15th January, 2013

Office Memorandum

Subject: Approval of the recommendations of DPC Mumbai dt 15.12.2012.

The undersigned is directed to refer to the Minutes of the DPC meeting contained in the RD Mumbai's letter No. RD/1(94)/Admn.10/8612 and letter No. RD:1 (94)/Admn.10/8613 dated 15.12.2012 and to convey the following approval(s) of competent authority in MCA :

Nine (9) cases of regular promotions to Group B posts

(i) Promotion from UDC to JTA, of --- (i) **Smt. JG. Papnoi (UR)**, (ii) **Sh. HS. Desar (UR)**, (iii) **Sh. VA. Mayekar (UR)**, (iv) **Sh. HS. Acharya (UR)**, (v) **Sh. SM. More (UR)** --- against existing vacancies.

(ii) Promotion from UDC to JTA of --- (i) **Smt. VV. Mundaye** and (ii) **Smt. LL. Bhosale** --- against future/anticipated vacancies.

(iii) Promotion from UDC to Assistant of --- (i) **Smt. VV. Mundaye** and (ii) **Smt. LL. Bhosale** --- against future/anticipated vacancies

Eleven (11) cases of MACP in Group 'B' Grade Pays


(iv) 2nd MACP in GP. Rs. 4800/- w.e.f 28.6.2013 to **Smt. AR. Reja, JHT in OL Mumbai.**

(v) 2nd MACP in GP. Rs. 4600/- w.e.f 9.7.2010 to **Smt. MS. Ahire, Stenographer Grade II.**

(vi) 3rd MACP in GP. Rs. 4600/- w.e.f 3.9.2013 to **Sh. SR. Chavan, JTA in O/o ROC Mumbai.**

(vii) 3rd MACP in GP. Rs. 4600/- w.e.f 7.6.2013 to **Smt. MS. Patil, JTA in O/o ROC Mumbai.**

(viii) 3rd MACP in GP. Rs. 4600/- w.e.f 6.4.2013 to **Smt. SS. Ghagre, JTA in O/o ROC Mumbai.**


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(ix) 3rd MACP in GP. Rs. 4600/- w.e.f 5.4.2013 to Smt. SR. Patel, Assistant in O/o ROC Mumbai.

(x) 3rd MACP in GP. Rs. 4600/- w.e.f 30.6.2013 to Smt. BB. Naik, Assistant in O/o OL Mumbai.

(xi) 3rd MACP in GP. Rs. 4600/- w.e.f 13.7.2013 to Smt. JG. Papnoi, UDC in O/o ROC Mumbai.


(xii) 3rd MACP in GP. Rs. 4600/- w.e.f 27.7.2013 to Sh. HS. Desar, UDC in O/o ROC Mumbai.

(xiii) 3rd MACP in GP. Rs. 4600/- w.e.f 2.9.2013 to Sh. VA. Mayekar, UDC in O/o ROC Mumbai.

(xiv) 3rd MACP in GP. Rs. 4600/- w.e.f 16.9.2013 to Sh. HS. Acharya, UDC in O/o RD Mumbai

2. The DPC recommendations are based on the vigilance status of 15.12.2012. Before, issuing promotion/MACP orders, RD Mumbai, has to ensure, that all above mentioned officers are clear from vigilance angle, on the effective date of their benefits. The facts, based on which DPC recommended, may also be re-verified from service records, before orders.

3. The RD is also competent to issue correction orders, as per DPC recommendations, in respect of all such cases of earlier released ACP/MACP cases, which after correction, are given ACP/MACP in Group 'C' pay scales/grade pays.


15-01-13

(R.K Pandey)

Under Secretary to the Government of India

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RD Mumbai

Copy to : EG Cell, MCA for loading in employees corner (ACP/MACP).